

## Notifications and Orders

**(31) Rate of land allotted to Institutions and Organizations - No. 31/1/ IOO/UTFI(4)/937.**—In partial modification of Chandigarh Administration, Finance Department, notification bearing No. 3219-UTFI(4)-97/5489, dated 6th/7th April, 1998, the Administrator, Union Territory, Chandigarh, hereby revises the rates for allotment of land for, "Institutions, Organizations and Associations of persons", and for "religious purposes in the newly developed sectors", from Rs, 2,900 per Sq. Yd. to Rs. 5,800 per Sq. Yd.

2. The Administrator, Union Territory, Chandigarh, is further pleased to fix the following rates for the allotment of land for the purposes mentioned below, namely

6. (a) For Co-operative House Building .. Rs. 2,500 per Sq.Yd.  
Societies, on chunk basis for the  
construction of dwelling units

' (b) For Chandigarh Housing Board, on .. Rs. 2,500 per Sq. Yd,  
chunk basis.

*[See Chandigarh Admn. Gaz. (Extra) dated 1-2-2000 at page 121 ] (Note : Rates modified by Chandigarh Admn. Gaz. (Extra) dated 14-5- 2002 page 1434]*